

i>¿ SECTION IV
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION
INTERLOCUTORY APPLICATION NOS. 11-15
(Application for early hearing)
IN
CIVIL APPEAL NOS. 690-694 OF 2011
Yasdev Inder Singh etc. etc.
.....Appellants
Versus

The President Land Acquisition Tribunal & Ors.

...Respondents

OFFICE REPORT

The Interlocutory Applications Nos. 11-15 above mentioned with office report dated 12th February, 2014 was listed before the Hon'ble Court on 14th February, 2014, when the Court was pleased to pass the following order:-
'List the interlocutory applications for early hearing after completion of service in the main matter.

Issue fresh notice to unserved respondents.
Dasti, in addition, is permitted.'

Accordingly fresh notice to unserved common respondent No. 4 in Civil Appeal Nos.690-693 of 2011 and Respondent No.3 in Civil Appeal No. 694 of 2011 has been issued on 28.02.2014 through High Court. High Court has sent Certificate of service and reported that the said Respondent has been served on 18.3.2014.

It is further submitted that fresh dasti notice to unserved respondent No. 4 was also handed over to the Counsel for the Appellants on 27.02.2014. Counsel for the Appellants has on 10.03.2014 filed Affidavit of service with proof of service which shows that Respondent has been served vide diary No. 194 dated 4.03.2014 without official stamps . Service of notice is complete but no one has chosen to enter appearance.

The interlocutory application Nos. 11-15 (application for early hearing) were mentioned before the Court on 28.03.2014, when the Court was pleased to pass the following order:-

'List I.A. for early hearing next week.'

It is lastly submitted that appeal is not ready for want of Statement of case on behalf of Respondents.

The said application for early hearing of the appeals above mentioned is listed before the Hon'ble Court with this Report.

Dated this the 3rd day of April, 2014.

Sd/-
ASSISTANT REGISTRAR

Copy to :-

1. Mr. Nikhil Goel, Advocate
2. Mr. Arun Kumar Sinha, Advocate

ASSISTANT REGISTRAR